

# THE HIGH COURT OF MEGHALAYA SHILLONG

## **NOTIFICATION**

**No. HCM.II/63/2013/1997**

**Dated, Shillong 30<sup>th</sup> June, 2014**

In exercise of the power under Rule 6 of the Meghalaya High Court Rule, Hon'ble the Chief Justice is pleased to nominate Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong as Portfolio /Administrative Judge of East Garo Hills District, Williamnagar in addition to West Garo Hills District, Tura.

**By Order,**

**REGISTRAR GENERAL**